

Now, there is another privilege motion given by Shri Tridib Kumar Chaudhuri which I will take up tomorrow. If this is to be taken up tomorrow, then that will be taken up on Tuesday.

श्री मधु लिमये : बिहार को कल लिया जाये ।

Shri Daji : This may be taken up on Tuesday.

Mr. Speaker : All right. I will take Shri Tridib Kumar Chaudhuri's privilege motion tomorrow. Now, Papers to be laid on the Table.

13:39 hrs.

PAPERS LAID ON THE TABLE

CAPITAL ISSUES (APPLICATION FOR CONSENT) RULES, 1966

The Minister of Finance (Shri Sachindra Chaudhuri): I lay on the Table:

(1) A copy of the Capital Issues (Application for Consent) Rules, 1966, published in Notification No. G.S.R. 600 in Gazette of India dated the 23rd April, 1966 under sub-section (2) of section 12 of the Capital Issues (Control) Act, 1947.

(2) A statement showing reasons for delay in laying the above Notification
[Placed in Library, See No. LT-6745/66].

PATTAZHI DEVASWOM LANDS (VESTING AND ENFRANCHISEMENT) AMENDMENT ACT, 1966

The Minister of State in the Ministry of Irrigation and Power (Dr. K.L. Rao) :

On behalf of Shri L. N. Mishra, I lay on the Table a copy of the Pattazhi Devaswom Lands (Vesting and Enfranchisement) Amendment Act, 1966 (President's Act No. 5 of 1966) under sub-section (3) of section 3 of the Kerala State Legislature (Delegation of Powers) Act, 1965.

[Placed in Library, See No. LT-6746/66].

INDIAN AIRCRAFT (PUBLIC HEALTH) AMENDMENT RULES, 1965

The Deputy Minister in the Ministry of Health and Family Planning Shri (B. S. Murthy) : I lay on the Table

(1) A copy of the Indian Aircraft (Public Health) Amendment Rules, 1965, published in Notification No. S.O. 2735 in Gazette of India dated the 4th September, 1955, under section 14A of the Indian Aircraft Act, 1934.
(2) A statement showing reasons for delay in laying the above Notification.

[Placed in Library. See 6747/66].

13:40 hrs.

VERBATIM PROCEEDINGS OF THE 28TH SITTING OF THE PUBLIC ACCOUNTS COMMITTEE

Shri Morarka: I beg to lay on the Table a copy of the verbatim proceeding of the 28th Sitting of the Public Accounts Committee held at 17:30 hours on 1st August, 1966 (relating to 55th Report—Third Lok Sabha), containing the evidence given by the Minister of Food, Agriculture, Community Development and Cooperation, as directed by Mr. Speaker.

[Placed in Library, See No. LT-6755/66].

13:41 hrs.

MOTION RE: ECONOMIC SITUATION—contd.

Mr. Speaker : The House will now take up further consideration of the following motion moved by Shri Sachindra Chaudhuri on the 26th July, 1966, namely:—

“That the present economic situation in the country be taken into consideration.”

Shri Bakar Ali Mirza may continue his speech.

Shri Bakar Ali Mirza: (Warrangal) : I was referring yesterday to the effect of the war on the economic situation of the country.